

Kashmir have been rehabilitated at the following places:—

Jammu and Kashmir State:

Ramgarh
Kathua
Sundarbani
Rajauri
Manpur
Naushehra and liberated areas in
Jammu and Kashmir.

Rajasthan:

Alwar
Ganganagar

U. P.:

Premnagar

Punjab:

Faridabad

Bhopal

PEPSU

(b) Government are not aware of any such desire.

AURANGABAD BROADCASTING STATION

*722. **Shri H. G. Vaishnav:** (a) Will the Minister of Information and Broadcasting be pleased to state whether the only Broadcasting station of Aurangabad in Marathwada (Hyderabad State) is going to be abolished in the new scheme and if so, what are its reasons?

(b) What arrangements would be made to broadcast the Marathi programme and to encourage the local genius and artistes in Marathwada in case the said station is abolished?

(c) Has the feasibility of maintaining the Aurangabad Broadcasting Station as a rural station involving much less expenditure than the present been considered according to the representations made by Marathwada public?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir. It has been found that the maintenance of very lowpowered Broadcasting Stations is wasteful in that the coverage provided is not commensurate with the expenditure incurred thereon. It is proposed to put the present Aurangabad transmitter to better use by shifting it to Hyderabad where it will give a useful local service.

(b) The area now served by the Aurangabad Station will be adequately and better covered by the existing as well as more powerful installations proposed at Hyderabad, Poona and

Bombay. Besides, during the winter, the proposed Station at Indore and the Station at Nagpur, which is being raised in power, should also provide a satisfactory coverage. Artistes from the areas at present covered by the Aurangabad Station will be made use of at one or the other of the Stations mentioned.

(c) The matter was carefully examined before the decision to close the Station was taken.

YARN FOR HANDLOOM WEAVERS

*723. **Shri G. D. Somani:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that State Governments are given quotas of yarn for distribution of the same at or below controlled prices to the handloom weavers in their States?

(b) Is it a fact that the Government of Bombay were allowed to sell their stocks of yarn in the open market and if so, is it a fact that the Government of Bombay or their nominee exported yarn of counts between 18s and 20s?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yarn is allotted to the State on a quota basis for distribution to various consumers including handloom weavers at prices not exceeding the ex-mill prices plus the retail margin of 12½ per cent. thereon.

(b) The Bombay Government who are buying the State's quota of yarn on Government account were allowed to sell the unsold stocks of yarn including counts 18s and 20s of February 1952 and earlier packings only to dealers with permission to export, in order to clear their stocks which could not be sold by them.

PRICE OF TEA

*724. **Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the U.K. Government while withdrawing the subsidy on tea of 8d in the pound this year arranged with the Tea Trading interests in U.K. that retail ceiling price should not rise; and

(b) whether the present prices of Indian tea are in many cases below production prices?

The Minister of Commerce (Shri Karmarkar): (a) It has been reported that at the time when the U.K. Government decided to abolish the subsidy, the tea distributing trade had given an assurance that the maximum retail prices of tea would not be put